National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 64/AL012017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Variangsi Auto Sales

SECTION OF THE COMPANIES ACT: U/S 10 of IRB code of 2016

SI. NO. Name Designation Representation Signature

1. MR. ANURAG KHANNA ST. Adv Corp.

2. GUNJAN JADWANI Adv. Applicant Julian

3. NISHANT MEHROTAH Adv. Second Gradition

4. ANIL KUMAR TAPSWAL Adv. Second Gradition

5. R. P. Agrawal Adv. Through National Books

6. Wishwa Agrawal Adv. Turk, The L.

CP NO.(IB)64/ALD/2017

Parties are represented by their respective counsels. There is consensus among the learned counsel of both the parties, the argument on admission of present I & B petition alongwith other pending applications can be heard simultaneously. Meanwhile, till then interim order to continue.

The matter be listed on 15th September, 2017.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash